NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/148/2017 PETITION NUMBER

: S.G. LOGISTICS PVT LTD NAME OF THE PETITIONER

: 252 UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

1. R. OVIA, ECS

S.CI. Logishics P. Hd Practicing Company Sec.

R. B. Sarath baby Roser B. Gorling

Rose Roce,

ORDER

Ms R Ovia, PCS representing the petitioner present and made her submissions. Shri B Sarath Babu, proxy representing the ROC present and prayed time for filing report. He is directed to file report and furnish copy of the same to the other side. Time extended at request for hearing submissions of the ROC. Put up on 27.11.2017 at 10.30 A.M.

-5d-

K Anantha Padmanabha Swamy Member (Judicial)